

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH AT BANGALORE**

ORIGINAL APPLICATION NO.170/00183/2019

DATED THIS THE 07TH DAY OF JANUARY, 2020

HON'BLE SHRI C.V. SANKAR, MEMBER (A)

Ms. Bharati Jalawadi
Aged about 43 years,
W/o Late Balachandra Jalawadi,
57, Sapthagiri,
MTCS Layout, Near Shankarmutt,
Basaveshwaranagar,
Bangalore-560 079

...Applicant

(By Advocate Shri N. Obalappa)

Vs.

1. The Union of India,
Represented by its Secretary,
Ministry of Information and Broadcasting,
'A' Wing, Shastry Bhavan,
New Delhi – 110 001.

2. The Director,
Ministry of Personnel, Public Grievances,
Pensions & Training, North Block,
New Delhi 110 001

3. The Chief Executive Officer,
Prasar Bharati,
I 'C' Tower, Doordarshan Bhavan,
Copernicus Marg, Mandi House,
New Delhi – 110 001.

4. The Director General,
All India Radio, Akashvani Bhavan,
Parliament Street,
New Delhi – 110 001.

5. The Dy. Director General (E), HOO
All India Radio, Rajbhavan Road,
Bangalore – 560 001.

6. Shri A. Hanumant, DDG (E),
& Head of Office, All India Radio,
Rajbhavan Road,
Bangalore 560 001

... Respondents

(By Shri Vishnu Bhat, Counsel for the Respondents)

ORDER (ORAL)

HON'BLE SHRI C.V. SANKAR, MEMBER (A)

In RA No. 66/2016, orders have been given for an appointment with effect from 2005 onwards and the counsel for the respondents also states that the order is being implemented. Shri N. Obalappa, learned counsel for the applicant, is making a submission for withdrawal of this OA as the relief sought for has already been granted in a different proceeding. Allowed.

2. The OA is disposed off. No order as to costs.

(C.V. SANKAR)
MEMBER (A)

/ksk/

Annexures referred to by the Applicant in OA No.170/00183/2019

Annexure A1 : Copy of the statement of marks of the applicant

Annexure A2 : Copy of the DOPT OM dated 16.01.2013

Annexure A3 : Copy of the Advertisement notice of 2013

Annexure A4 : Copy of the SOP guidelines issued by Prasar Bharati

Annexure A5 : Copy of the Order dated 24.10.2013, 26.11.2013 and 28.11.2013

Annexure A6 : Copy of the screening committee minutes of the meeting of 23.11.2016

Annexure A7 : Copy of the application dated 19.01.2018

Annexure A8 : Copy of the OM dated 21.02.2002

Annexure A9 : Copy of the written arguments of the Respondents in Residing at: No. 66/2016

Annexure A10: Copy of the marks obtained by the candidates in the screening committee meeting held on 23.04.2018

Annexure A11 : Copy of the order dated 25.09.2018 issued in RA No. 66/2016

Annexures referred in reply statement

Annexure R1 : Copy of the Circular dated 31.08.2012

Annexure R2 : Copy of the Form 16A for the years 2016-17 and 2017-18

Annexures referred in rejoinder

Annexure A12 : Copy of the minutes of the screening committee dated 07.07.2005

Annexure A13 : Copy of the minutes of the meeting dated 23.08.2006

Annexure A14 : Copy of the minutes of the screening committee dated 16.06.2008

Annexure A15: Copy of the promotion list dated 25.02.2005

Annexure A16 : Copy of the abstract of 42 vacancies produced in the Residing at: 66/2016

Annexure A17 : Copy of the studio executive post abolished during 1996 at DD and upgradation of Librarian Post

Annexure A18 : Copy of the written arguments in MA No. 464/2017

Annexure A19 : Copy of the order dated 21.12.2015, 13.06.2016

Annexure A20 : Copy of the order dated 22.06.2015

Annexure A21 : Copy of the draft revised recruitment rules

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